

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 93/2025

PRIYANKA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(IA No. 54235/2025 - INTERVENTION/IMPLEADMENT
IA No. 35138/2025 - INTERVENTION/IMPLEADMENT
IA No. 35128/2025 - INTERVENTION/IMPLEADMENT
IA No. 31493/2025 - INTERVENTION/IMPLEADMENT
IA No. 55579/2025 - INTERVENTION/IMPLEADMENT
IA No. 54256/2025 - INTERVENTION/IMPLEADMENT
IA No. 95286/2025 - INTERVENTION/IMPLEADMENT
IA No. 58207/2025 - INTERVENTION/IMPLEADMENT
IA No. 31460/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION
IA No. 54245/2025 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 17-04-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) :Mr. K. Parameshwar, Sr. Adv.
Mr. Krishna Kumar, AOR
Ms. Chitransha Singh, Adv.
Mr. Suryansh Gupta, Adv.

For Respondent(s) :Mr. Tushar Mehta, Solicitor General
Mr. K.M. Nataraj, A.S.G.
Mr. Bhuvan Kapoor, Adv.
Mr. Anuj Srinivas Udupa, Adv.
Mr. Udit Dedhiya, Adv.
Dr. N. Visakamurthy, AOR

Mr. Anjuman Tripathy, AOR
Mr. Ardhendu Pratap Swain, Adv.

Mr. Abhinav Garg, AOR

Mr. Lavkesh Bhambhani, Adv.
Mr. L. Srinivasulu, AOR
Ms. P. Geetanjali, Adv.

Mr. Dama Seshadri Naidu, Sr. Adv.
Mr. Namit Saxena, AOR

Mr. Prashanth Reddy, Adv.

Mr. A Ushi Reddy, Adv.

Mr. Deepak Kumar Singh, Adv.

Mr. Kanhaiya Kumar, Adv.

Mr. Sunny Kumar, Adv.

Mr. Raushan Kumar, Adv.

Mr. Ramu Sankhla, Adv.

Mr. Ravi Khare, Adv.

Mr. Debopriyo Pal, Adv.

Mr. Sujeet K Gupta, Adv.

Mr. Manoranjan K Gupta, Adv.

Mr. Bhag Singh Rana, Adv.

Ms. Yogita Bharti, Adv.

Mr. Sriram P., AOR

Mr. Akshay Mann, Adv.

Mr. Hitendra Nath Rath, AOR

Ms. Laxmi, Adv.

Mr. Vairawan A.S., AOR

Dr. Menaka Guruswamy, Sr. Adv.

Mr. Neeraj Kumar Verma, AOR

Mr. Utkarsh Pratap, Adv.

Ms. Arunima Das, Adv.

Ms. Bhumika Yadav, Adv.

Ms. Shaswati Parhi, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.

Mr. Sravan Kumar Karanam, AOR

Ms. Aditi Gupta, Adv.

Mr. Shourya Dasgupta, Adv.

Mr. Kumar Abhishek, Adv.

UPON hearing the counsel the Court made the following

O R D E R

1. IA No. 58207/2025, IA No. 95286/2025, IA No. 31493/2025, IA No. 35128/2025, IA No. 35138/2025, IA No. 54235/2025, IA No. 54256/2025 and IA No. 55579/2025 (applications for intervention/impleadment) are allowed.

2. During the course of hearing, various issues and cross-issues have been raked up by the parties on either side of the aisle, which we believe can be effectively addressed through some

mechanism, which ideally may be evolved by the Union of India. To that end, Mr. K.M. Nataraj, learned ASG seeks and is granted two weeks' time to have instructions.

3. List on 16.05.2025.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR